

SPECIAL BENCH  
COURT - I

**O-218**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/329(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI SATYA RANJAN PRASAD**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06<sup>TH</sup> MARCH, 2023, 10:30 A.M**

IN THE MATTER OF	REGISTRAR OF COMPANIES BIHAR VS RAJLAXMI MULTI TRADE PRIVATE LIMITED
UNDER SECTION	SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY

**Appearances (via video conferencing/physical)**

**ORDER**

1. None appears.
2. Matter is adjourned to **13/04/2023**.

**Satya Ranjan Prasad  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**